(ii) Guidelines have been framed by CPCB for idol immersion covering general guidelines for idol immersion, general guidelines for local bodies/authorities, general guidelines for idol immersion in lakes, general guidelines for idol immersion in rivers and general guidelines for idol immersion in sea.

## EIA report for buildings and real estate projects

1331. SHRI DEREK O'BRIEN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the status of K. Kasturirangan Committee Report set up to assess the need for Environment Impact Assessment (EIA) for buildings and real estate projects;
- (b) whether the Ministry has conducted any Environment Impact Assessments for real estate projects and buildings thereafter; and
  - (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) The Ministry of Environment, Forest and Climate Change constituted a Committee on 11.12.2012 under the Chairmanship of Dr. K. Kasturirangan, Member, Planning Commission. The Committee's Terms of Reference were:

- (i) To review the requirement of environmental clearance for building and real estate projects to avoid duplication considering that such projects will be covered by the local civic authorities and under the provision of relevant master plans, building control regulation and safety regulations.
- (ii) To review the requirement of environmental clearance for highway expansion projects upto the right of way of 60 meters and length 200 Kms. under Environmental Impact Assessment (EIA) Notification, 2006.
- (iii) To review the OM dated 07.02.2012 prescribing co-relation of height of buildings with the width of roads and the distance from the fire stations in view of the representation from various stakeholder.
- (iv) The manner in which the categorization of project 'A' and 'B' and also 'B1' and 'B2' could be further simplified by refixing the thresholds for road projects, SEZs and buildings.
- (b) and (c) The Ministry has issued directions based on the recommendations of the Committee. The appraisal of projects in building and real estate sector is done as per the provisions of EIA Notification, 2006 as amended from time to time.